

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S). No. 6003 of 2019

Sarwan Kumar Petitioner.
Versus
Central Coalfields Limited & Ors. Respondents.

**CORAM: HON'BLE MR. JUSTICE DR. S. N. PATHAK
(Through: Video Conferencing)**

For the Petitioner : M/s Surya Prakash & Uday Prakash, Advs.
For the Respondents : Mr. Vijay Kant Dubey, Advocate

5/ 05.04.2021 On the request of Mr. Surya Prakash, learned counsel appearing for the petitioner, put up this matter on 16.04.2021 for final disposal.

Let the name of Mr. Vijay Kant Dubey, Advocate be reflected in the cause list on behalf of respondent-CCL.

(Dr. S.N. Pathak, J.)

R.Kr.